Annexure-5 Name of the corporate debtor: M/s SPM Auto Pvt. Ltd.; Date of commencement of liquidation: 25.09.2018(Appointment of Liquidator on 12.10.2018); List of stakeholders as on: 06.11.2021 List of operational creditors (Government Dues) (Amount in ₹)															
SI. No.	Details of Claimant			Details of claim received		Details of claim admitted						Amount of			
		Government	Identification No.	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)	% share in total amount of claims admitted	Amount of contingent claim	any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
1	The Deputy Commissioner, Central Goods Service Tax, Division- Faridabad, West	Central Government	NA	22.03.2019	2,06,38,843	2,06,38,843	Government Dues	-	NA	11.8%	-	-	-	-	
2	Excise & Taxation Officer-Cum- Assessing Authority	Central Government	NA	10.04.2019	13,93,16,460	13,40,48,160	Government Dues	-	NA	76.4%	-	-	52,68,300	-	
3	Assistant Commercial Tax Officer,Ward – I,Circle- Shahjahanpur,	State Government	NA	09.07.2019	46,35,946	46,35,946	Government Dues	-	NA	2.6%	-	-	-	-	
4	Rajasthan State Industrial Development & Investment Corporation Ltd.	State Government	NA	30.07.2019	14,00,088	11,96,169	Government Dues	-	NA	0.7%	-	-	2,03,919	-	
5	Central Goods & Service Tax Division- E Behror	Central Government	NA	19.03.2020	25,23,828	25,23,828	Government Dues	-	NA	1.4%	-	-	-	-	
6	TDS Department of Income Tax	Central Government	NA	01.09.2021	36,09,100	35,93,070	Government Dues		NA	2.0%			16,030.00		
7	Income Tax Department	Central Government	NA	07.10.2021	87,89,408	87,89,408	Government Dues	One bank account of the CD is under lien by Income Tax office, Delhi. The bank had not informed the amount. The application against Deptt. is pending before Hon'ble NCLT.		5.0%	-	-	-		
					18,09,13,673	17,54,25,424				100.0%			54,88,249	-	

